

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016**

Dated: 5th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Jindal Stainless (Hissar) Ltd.

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra

ORDER

Issue notice to the Respondents returnable on 17.01.2017. Dasti, in addition, is permitted.

List the matter on **17.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt